

## ASSAM ACT V OF 1954

## THE ASSAM APPROPRIATION (No. I) ACT, 1954

(Passed by the Assembly)

**(Received the assent of the Governor on the 26th March, 1954)**[Published in the *Assam Gazette*, Extraordinary, dated the 27th March 1954]*An**Act**to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam to the Service of the year ending on the thirty-first day of March, 1954.*

BE it enacted by the Assam Legislative Assembly as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No. I) Act, 1954.

Issue of Rs. 2,39,74,315 out of the Consolidated Fund of the State of Assam for the year 1953-54. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of two crores, thirty nine lakhs, seventy four thousand, three hundred and fifteen rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1954 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1954.



## SCHEDULE

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		Total Rs.
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	
2	Charges on account of Land Revenue.	75,940	...	75,940
3	Charges on account of Excise ...	27,500	...	27,500
4	Charges on account of Stamps	10,150	...	10,150
5	Charges on account of Forests	75,588	...	75,588
6	Charges on account of Registration.	4,680	...	4,680
7	Charges on account of Motor Vehicle Taxation Act.	3,860	...	3,860
8	Charges on account of other Taxes and Duties.	2,871	...	2,871
	Interest on Debt and other Obligations.	...	88,350	88,350
10	Charges on account of General Administration.	2,62,813	25,500	2,88,313
11	Charges on account of Administration of Justice.	1,77,565	4,360	1,81,925
12	Charges on account of Jails ...	41,922	...	41,922
13	Charges on account of Police ...	100	...	100
16	Charges on account of Education	67,963	...	67,963
17	Charges on account of Medical	1,04,247	...	1,04,247
18	Charges on account of Public Health	1,01,950	...	1,01,950
19	Charges on account of Agriculture.	1,79,540	...	1,79,540
20	Charges on account of Veterinary.	22,620	...	22,620
21	Charges on account of Co-operation—I—Co-operative Societies.	4,000	...	4,000



SCHEDULE—*contd.*

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
22	Charges on account of Co-operation—II—Rural Development.	9,28,598	...	9,28,598
23	Charges on account of Industries and Supplies—I—Sericulture and Weaving.	2,31,310	...	2,31,310
24	Charges on account of Industries and Supplies—II—Cottage Industries.	96,276	...	96,276
26	Charges on account of Miscellaneous Department.	13,819	...	13,819
27	Charges on account of Civil Works (excluding Tools and Plant Establishment).	11,88,113	5,000	11,93,113
28	Charges on account of Tools and Plant Establishment.	8,900	...	8,900
29	Charges on account of other Revenue Expenditure connected with Electricity Scheme.	7,392	...	7,390
31	Charges on account of Famine Relief.	1,13,000	...	1,13,000
32	Charges on account of Superannuation Allowances and Pensions.	6,80,803	...	6,80,803
33	Charges on account of Stationery and Printing.	4,51,645	...	4,51,645
35	Charges on account of Donation for Charitable purposes.	8,12,161	4,73,000	12,85,161
38	Charges on account of Pooled Transport.	7,600	...	7,600
43	Charges on account of Community Development Project.	17,33,640	...	17,33,640